

Labour Code to create quality jobs

2661. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how labour reforms bring in quality jobs at a time when last three years have seen jobless growth in the country; and

(b) the details of wage code cleared by Group of Ministers and how it will create quality jobs in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Reforms in labour laws are an ongoing process to update legislative system to address the need of the hour and to make them more effective and contemporary to the emerging economic and industrial scenario. The Second National Commission on Labour has recommended that the existing Labour Laws should be broadly grouped into four or five Labour Codes on functional basis. Accordingly, the Ministry of Labour and Employment has taken steps for drafting four Labour Codes on Wages; Industrial Relations; Social Security and Welfare; and Safety and Working Conditions respectively, by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws. Government has since formulated the Code on Wages Bill, 2017 by amalgamating the relevant provisions of the Minimum Wages Act, 1948, the Payment of Wages Act, 1936, the Payment of Bonus Act, 1965 and the Equal Remuneration Act, 1976. This initiative will facilitate effective enforcement of labour laws enhancing wage security and social security for workers. It is also expected that such measures will save costs and ease the compliance burden on establishments and will create environment for development of business and industry, thus catalyzing the creation of quality jobs in the country.

Decline in employment

2662. SHRI NEERAJ SHEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is 50 to 60 per cent decline in employment during last three years in comparison to previous three years;

(b) if so, details and reasons;

(c) whether only 0.01 per cent of new workforce in the country get jobs at present out of one million new job seekers added every month;

(d) if so, details thereof, State-wise;